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RAJYA SABHA

Friday, the 13th November, 1987/22 Kartıka 1909 (Saka)

The House met at eleven of the Clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Second Channel for Calcutta Doordarshan

*101. SHRI CHITTA BASU:† SHRIMATI KANAK MUKHERJEE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Second Channel for Calcutta Doordarshan has since been opened:
- (b) if not, what are the reasons therefor; and
- (c) what are the specific objections to the handing over of the Second Channel to the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) and (b) To meet the local requirements of the metropolitan city, it has been decided to commission Second Channel service from Calcutta on November 19, 1987.

(c) The operation and maintenance of broadcasting network in the country is a respon-ibility assigned under the Constituton to the Central Government. The Government is firmly of the view that the provision was so incorporated by the framers of the Constitution in their wisdom.

SHRI CHITTA BASU: Sir, it is true that the Constitution of the country has assigned the responsibili-

The question was actually asked on the floor of the House by Shri Chitta Basu.

ty to the Centre. But I think, Sir, you would agree with me, the House would agree with me, that the Constitution does not confer the right to misuse the media for partisan ends, to vilify the Opposition, to project an individual in a Brazen manner and to misinform the citizens. Sir. I know the Constitution holds this position in thin regard. But may I know from the hon. Minister whether he is aware of the fact that certain agencies are operating radios in certain parts of the country for the last few months Was it permissible under the Constitution of the country? those private agencies, apart from the Government of India, apart from the State Governments, could run kind of media, what is the objection of having the State Governments being allowed to run a separate media for the information of the people for various reasons, for cultural, for linguistic. for educational or for developmental work. In this context, lastly, I want to know whether there have been widespread al'egations about the misuse of media for partisan interests. the Government reconsider its decision for setting up an autonomous corporate body for the management of the AIR or Doordarshan as has been recommended bv the Chanda Committee?

SHR! AJIT PANJA So far as the first portion is concerned, I deny that there has been any misuse or vilifying of the Opposition. Sir, the hon. Member drew our attention to certain agencies operating private radios. The Government has no knowledge of the same: nor has any information come. If the hon, Member supplies particular information about any place where private people are doing so, we have got the infrastructure to take action. As for the autonomous corporation the answer is 'no' at this stage. Sir it remains with the highest body, that is, this Parliament, it is under the control of Parliament. I am answerable to Members from all parts of the country who represent people, 85 crores of people. If there is any misuse. I am answerable for the same.

SHRI CHITTA BASU: In his reply the Minister says that the Channel service from Calcutta will commence from 19th of this and that too to meet the requirements of the metropolitan city and not for all. May I know what are the reasons -- for limiting it for the metropolitan city and not opening it for all? Is it _due to the inefficiency of the administration? Or is it due to the inadequacy of the staff? I am told that for the Second Channel twelve Film Editors are needed at At present Calcutta Station has only two. The number of other staff like sound recordist, cameraman, etc. is also inadequate. Therefore, what are the reasons for limiting the second channel to meet the requirements of only the metropolitan area , and not of all other areas?

SHRI AJIT PANJA: There is question of limiting it As you know, the policy is to start in three phases; first, primary; second, national network and third, local. This is meant for the local metropolitan area. When it was first started in Delhi, it was with 1 kw transmitter covering only 25 kms of Delhi Administration and that is still going on The second ...one in 1985 was in Bombay, that also covering only 25 kms from the place where the Bombay transmitter starts. These are meant for the local, that is, the metropolitan area. In Calcutta when there is improvement of schence and technology taking place, we are trying to set up, we are going to set up a 10 kw one which will cover radius of about 100 kms. The reason 🌬 in cosmopolitan cities like Bom--bay, Delhi, Calcutta and Madras there are people who belong to not regional language and one regional culture; there are people belonging to various languages and various cultures of India. Therefore, while

keeping the emphasis on the local culture of that metropolis, the tastes and aspirations of people coming to that metropolis from other parts of the country have also to be fulfilled. So, it is not correct to say there inadequacy of staff or it is because of alleged inefficiency of the people there. There is no question of limiting it.

SHRIMATI KANAK MUKHERJEE: It is the long standing demand the people of many States, not only of the Left Front Governments West Bengal and Tripura but many other State Governments, that the second channel of Doordarshan behanded over to the States because ours is a country of unity in diversity and, therefore, the social, economic and cultural facets and peculiarities of each region must be given scope to develop naturally. That is why need a second channel in the hands of the States, for the development regional culture. But the desire of the Central Government for centralisation of power and the partisan attitude of the ruling party is continuously hampering the growth of nationational unity. nal integration and At the Chief Ministers' Conference held in April 1987 the Chief Ministers-not only the Chief Minister of the Left Front Government of West Bengal but others also-had passed the following resolution-and if was against the spirit of the Constitution they would not have adopted this resolution-

"In the sphere of public mass media and communication there are reasons to be disturbed by the way the decisions on Programmes in radio and television have also been unjustifiably centralised and misused. It is strongly demanded that one station of radio and one channel of TV be reserved for the State Governments,"

Will the Union Government, therefore take into consideration the needs of the people, the public opinion, the demand of the States, and revise its

decision on handing over the second channel to the States? Secondly, does not the Central Government think that if the State Government is given the powerful media of a second channel of Doordarshan, it will able to fruitfully project its development programmes also, its training schemes, schemes on education, culture, agriculture, industry, etc. cording to the needs of the regional people? And lastly, is it not essential that for strengthening the national unity every State must have its own media like a second channel on Doordarshan so that they may have scope for full play in their distinct identity and regional characterists?

SHRI AJIT PANJA: The whole object of a powerful media like TV and radio, as the honourable Member has herself admitted, is to build up a citizenry who will be adoptable anywhere, in any part of India. Sir, the question of revision of the decision with regard to the power authority which will be exercised by the Centre so far as the TV is concelrned does not arise. Secondly, it is a total misconception that if it is handed to the States there will justice. In Parliament, Sir, all Members are taking part. In fact, Basu himself took part Mr. Chitta and several other Members also have taken part and I have found from the records that as many as 15 Members took part in a four-hour discus sion on this particular subject this very House on the 28th April. But the point is this: For building up such a citizenry, that is, citizenry of India, fit must remain in the hands of Parliament, that is, under the control of Parliament, that is, the Central Government. So far as handing over to the State Government of West Bengal is concerned, it does not arise at all... (Interruptions)... That does not arise. Sir, there is a newspaper called "Basumati" and that has been taken over by the State Government. Ever since it has been taken over, till today, you do not find a word being used about any culture except

culture... (Interruptions)... There is another journal called "Paschmi Bengal". Since the Left Front Government came to power in West Bengal, you won't find the name of a single person in this journal who belongs to the Congress (I) Party except the results of an election where the Congress (I) has been defeated ... (Interruptions). Under these circumstances, Sir, so far the State of West Bengal is concerned, so far as the present Government is concerned, they are ill equipped to take over this powerful media which is meant for all the people, for the people all over India.

SHRIMATI KANAK MUKHERJEE: The Central Government i_3 partisan and that is why they think that the other Governments are also partisan ... (Interruptions).

MR. CHAIRMAN: Yes, Mr. Ghulam Rasool Matto.

SHRIMATI RENUKA CHOU-DHURY: They are partisan...(Interruptions).. This is what they are doing.

SHRI GHULAM RASOOL MATTO: Sir, my question relates to the expenditure on the second channel of Doordarshan. Would the honourable Minister be pleased to tell me what expenditure he is going to incur on channel? That is questhe second tion (a). Now, I come to question (b) What is the population that is to be covered by the second channel? (c) Which are the next cities for which he proposes to have the second channel? I come to the last question, question (d), which is very important. If he does not want to give it to the States, then for what purpose is he having the second channel?

SHRIMATI RENUKA CHOW-DHURY: So that he can give the winning results of the Congress (1)! (Interruptions)

SHRI AJIT PANJA: Sir. in one supplementary he has put four questions, that is, (a), (b), (c) and (d). In reply to question (a), Sir. I would like to say that the amount

of expenditure would be, for the Calcutta second channel, a little over Rs. 10 crores. Part (b) of the question: The population covered is 2,38,00,000, approximately. Part (c): Area covered is about 100 kms, from the station and so far as the next city is concerned, it is Madras, hopefully, by the beginning of the next financial year. The question that was asked is about handing over to the State Governments. Even Mr. Basu improved on his question by asking whether it is going to be autonomous. About handing over the things to the State Governments I have already mentioned. Now, the whole idea is this: To a city like Calcutta or even Delhi, Sir, people from all over the country are coming. Now, this second channel is for the needs of those people who are from Tamil Nadu. Andhra Pradesh, Kerala or some other part of India. So, we are going to have, at the beginning one-our programme trying to cater to the needs of all the people coming all walks of life. over there, from people from different castes or languages or creeds or colour. They come there for making out a living and they come there for educational purposes and their needs may be catered to. But this will not disturb the 6-30 to 8-40 local, that is, the primary channel of Calcutta. Therefore, it is only for catering to the regional people. Here the channel will be to cater to the needs of the cosmonolitan city with emphasis on the local people.

MR. CHAIRMAN Yes, Prof. Lakshmanna.

PROF. C. LAKSHMANNA. At the outset, I would like to contest the view of the Minister that the Union Government alone prepares the citizenry in this country. I firmly believe that all State Governments are intending only to develop the citizenry in this country. Let there be no mistake about it. Having stated that, the founders of the Constitution thought of handing over the maintenance and the operation of second

channel. It is to be taken into account that they could not envisage all the possibilities, because there is a great need for informal education to cover a large number of people under literacy. This has the stand even of the Education Min-If that is the case, it ultimately be the responsibility state Governments to incease the pace of literacy. And in view this also there is need for increasing the programmes through the electronic media, the Doordarshan. In view of that, second channel is needed for every State so that what has the backlog in literacy rate in this country is wiped out. Therefore, instead of taking partisan view, may I. ask the Minister to kindly consider the importance of second channel in each of the State so that very importhat programmes like literacy, may be taken up? Therefore, when this is done, Sir, there will be the possibility of developing the citizency of a meaningful category. Therefore, even if we have to develop the citizenry, there is the need, urgent need, to have second channels so that State Governments will be able to have meaningful educational programmes for literacy.

SHRI AJIT PANJA: We are havmeaningful educational grammes, praticularly non-formal programmes, educational through It true that network. is our need to establish second channels in various parts the country. But we have to go gradually. We cannot overlook the infrastructure already set up. The metropolitan cities' infrastructure is already there. We started with Delhi. In 1984 it was in Delhi. In 1985 it was in Bombay. In 1987 it is coming to Calcutta. Then in 1988-89. fully, in the beginning, it will go Madras. But so far as education concerned, we are getting programmes from the U.G.C. which caters to the needs from almost all regions. In every State also where there is programme generating facility there are representatives of State Government, selected by them, so that they suggest and they do participate. All that is taken into consideration. So far it is going on well so far as the channel already in operation is concerned.

SHRI V. NARAYANASAMY: question relates to the allocation time for regional languages in the second channel. Sir, in Delhi hour programme has been relayed in the second channel. For regional languages time has been allotted. the Calcutta Doordarshan will regional languages be given importance and what is the time allocated for the purpose of those living in the metropolitan city of Calcutta? what is the capacity which we going to have in Madras for the purpose of the second channel?

SHRI AJIT PANJA: Sir. as alredy answered, in Calcutta we are starting one-hour programme at the beginning But our idea is to go up to two hour programme later on, as I have said, for people living in Calcutta, whether they are local inhabitants, that is, Bengali-speaking, Hindi-speaking, Tamil. Telugu or Malayalam, whichever language they are speaking, taking in view the proportional representation there, taking in view how many they are and what type of thing is necessary. Gradually it will develop. So far as Madras is cerned, the timing has not yet been settled. But I can say that it is being done according to population representation, the main idea being that the taste and aspirations of the local inhabitants, from whichever part of India they come, are satisfied, as far as possible.

श्री शरद यादव मान्यवर, माना य मंती जी हारा जो जवाब दिया गया है, मैं उनभे मंतुष्ट नहीं हूं। मैं उनभे कहना चाहना हूं कि जिम तरह भे आगाशवाणी के जो प्रोग्राम हैं ग्रीर जो खबरें है, उनको लोगों ने कम देखना शुरु कर दिया है, बी०बी० सी० की खबरें ज्यादा सुनते है इस देश में ग्रीर वह ज्यादा विश्वसनीय हो गई हैं।

यथ दूरदर्शन को जो संकंड चैनल है, हिंदुस्तान में जो लोकणाही से चुनी हुई सरकारें हैं, उनके हाथ में बिलकुल वकत नहीं देना — मैं मानता हूं कि संविधान ने यह हु दिया होगा किसी को कि केंद्र सरकार काम करेगी। लेकिन यह इनके हाथ में है कि जो लोकणाही से, लोकतंत्र से सरकारें चुनी हुई है, वह ग्रपने जो आधिक वार्यक्रम हैं, उनको करने के लिए इन्होंने सेकेड चैनल रिलीज किया हैं। उसके प्रोग्राम के लिए निष्चत हैं विकार प्रोग्राम के लिए निष्चत हैं विकार देने क कम शुरू करन चाहिए ग्रीर यदि उसने सफलता हासल हो, तो बढ़ाने का काम करना चाहिए।

मै पूछना चाहना हूं कि मंत्री जी इस पर विचार करेंगे कि नहीं करेंग ?

SHRI AJIT PANJA: It is not correct that the people of India listen to the B.B.C. and not to Akashvani. Our records show otherwise.

श्री शरव यादव : इनकी खबरों की ग्राविश्वसनीयता के कारण ब बंदिसार को सुतने वालों की संख्या ज्यादा बढ़ गई है, मैने यह सहा है।

SHRI AJIT PANJA: So far as the second channel programmes are concerned, we are gradually trying improve them. I agree with the hon. Member that in Delhi and Bombay it has not yet become so popular as we expected it to be. That is why with the audience research inputs the experts are seeing how to gradually improve these programmes. So far as the main programmes of second channel are concerned, there are entertainment items like music, and regional language programmes, foreign serials, particularly English serials, Hindi programmes, cultural round-up programme of topical events, etc. Those the the main ideas by which it is guided. We are ways open to good suggestions It has to improve with the participation of increasing educational the people, level and also gradual exposure to the advancing world. Perspectives change and accordingly we have to

change the format and make it suitable for the people so that it becomes best for them.

श्री सत्य प्रकाश मासवीय : मान्यवर, केन्द्र-राज्य के संबंध ग्रांपस में सुदृढ़ हो श्रीर अच्छे हों, इसके लिए एक नरकारी श्रायोग श्री तियक्त किया गया था श्रोर उस अरकारो श्रायोग की रिपोर्ट भी सरकार के पास प्रस्कुत कर दी गई है श्रीर उसके टम्सं ग्राफ रेफरेंस में यह विषय भी था।

मैं समझता हूं कि उस पर विचार तो होंगा ही, लेकिन मैं यह जानना चाहता हूं कि चूकि जो हमारा संविधान बना था, उसमें बहुत से ऐसे प्राद्धान थे, उसमें संशोधन किये गये हैं, उसमें कुछ प्रतिरिक्त चीजे बढाई गयी हैं या परिवर्तन किया गया है ग्रीर मंत्री जी ने जो उत्तर यह दिया है कि संविधान निर्माताग्रों ने चूकि जो व्यवस्था की थी, उसके बदलने की सरकार ग्रावण्यकता नहीं समझती है, इसी परिवेश में मैं जानना चाहना हूं कि केंद्र-राज्य संबंधों के प्रच्छे होने, सुदृढ़ होने के लिए यह भी ग्रावण्यक है कि जो राज्य सरकार ग्रावण्यक संह के जो राज्य सरकार को मानना चाहिए।

तो मैं यह जाना चाहता हूं कि कितने राज्य हैं हमारे देश के जिनकी सरकारो ने केंद्र सरकार से इस बात का अनुरोध किया है कि उनके राज्यों में दूरदर्शन का दूसरा चैनल खोला जाए ?

SHRI AJIT PANJA: Sir, demands have been received from the Chief Ministers of Sikkim, Tripura, Assam and Andhra Pradesh etc. that there should be a second channel there and that the second channel should be handed over to the State. These are the demands received so far. So far as the Sarkaria Commission is concerned, the report has been submitted. It has not been communicated to us as to what their recommendations with regard to television and radios are.

श्री मोहम्मद खलील-उर-रहमान : मोग्रजिज मिनिस्टर साहब ने मप्लीमेंट्री मवाल का जवाब देने हुए यह कहा कि 'रीजनल प्रोग्राम के लिए 6.30 से 8.40 तक का टाईम अलाट किया गया है . ।

उस ताल्लक से मेरा यह वहना है कि

6.30 से 8.40 अलाट तो जो है पूरे
वीक के सात डेज मे रीजनल प्रोग्राम के
लिए अलाट किया गया है । इसमें से
कुछ तो चित्रहार वर्गरह के जो प्रोग्राम्स
होते हैं, उसके लिए तक्षरीबन तीन दिम
चले जाते हैं और फिर दूसरी बात यह है
कि जो भी राजनल प्रोग्राम होता है, वह
प्रोग्राम हमारी स्टेट की जो सरगिमया हैं,
उसकी प्रकासी नहीं करता है।

दरअसल यह सेकेंड चैनल का जो मुतालबा किया जा रहा है, वह मुतालबा इसी वजह से किया जा हा है कि स्टेट गवर्नमेट्स की जो पालिसीज और प्रोग्नामं हैं, जनको पेण किया जाए और खुद स्टेट गवर्नमेट के हाथ मे यह दिया जाए और प्रोग्नाम आगंनाइज करने वाले स्टेट गवर्नमेट के लोग हों, इस ताल्लुक से मैं मिनिस्टर साहब से जानना चाहूंगा कि आपका इस ताल्लुक से क्या रिएक्शन है ?

SHRI AJIT PANJA: Sir, the reaction is negative. It will not be handed over to the State at this stage. I think, the hon. Member made a mistake between primary service, national network and local service. So far as primary service is concerned, in some programme generating centres it has come from 60'clock and somewhere it is 6.30, i.e. from 6 or 630 to 8.40. It depends on the local programmes only. Of course, it is not only the local people inhabiting or opening the television sets but there are also many other people who come from various vocations living in the city itself, and for them also it is necessary to cater and that is what we are doing

SHRI PARVATHANENI UPEN-DRA: He has asked that even in the regional programmes, they are not projecting the achievements and the programmes of the State Governments. That point has not been covered. SHRI AJIT PANJA: That is not correct, not in the regional programme. Where there is a primary service from 6.30 to 8.40, various local things are being given. And Mr P. Upendra, on the 20th of April 1987 had a time for 15 minuts only, being the opening speaker on the Calling Attention, but he argued for 50 minutes. And all these points were effectively answered by me at that time.

SHRI D. B. CHANDRE GOWDA: Sir I do not how the hon. Mnister's attention escaped the demand Karnataka for a second Channel while answering the question. mentioned ony four Chief Ministers. The earliest State to make a demand was Karnataka. Secondly, Sir, even the regular centres to be opened in different part of Karnataka are either being postponed for petty rea ons or are not being considered. Recently in the case of Chickmagalore centre-of course, Sir, I need not stress as what important role Chickmagalore played—the Authorities concerned announced the day for the opening for the Centre as the 1st of November, the day that the Rajyostav of the State has to be celebrated, and the nation and he people were waiting to watch the cricket being played in Thirdly, the Sahitya Sammelan was due to begin. And the date that was fixed on the 1st November was postponed for a petty reason that Minister was not available to switch on the ceremony. May I know when does the hon. Minister find time to come to Chickmagalore and switch on the ceremony and give an opportunity for the people to at least darshan of Doordarshan?

SHRI AJIT PANJA: Sir, that is the difficulty in relying on rumours. There was no programme for me to go on that date to Chickmagalore nor anybody including the hon Member, invited me to go there. Sir, if there is to be a programme for Chickmagalore for opening, the time has to be fixed. We have to see that every thing is in order. Then we will certainly go

and do it. But one point I want to make before you. If is not true that any injustice has been done to the State of Karnataka. All the States, as far as possible, we are catering to. And if the hon. Member wants, I shall give the details as to what are the programmes of Karnataka.

MR. CHAIRMAN: He wants to know when you are going to Chick-magalore.

SHRI AJIT PANJA: As soon as the Member invites me I will go there.

MR. CHAIRMAN: Mr. Vithalbhai. Patel.

SHRI VITHALBHAI MOTIRAM PATEL: Mr. Chairman, Sir, a number of areas in the rural districts are yet to be covered by the television When the people demand for rural areas, the Department says that they have no funds. Then what is the use of opening the second channel in metropolitan cities until you cover the areas fully.

SHRI AJIT PANJA: It is not correct to say that we are not covering the rural area. In fact each of the transmitter, even the smallest one, covers 25 KM radius. When it is being covered in Calcutta a 100 Km radius, a lot of rural areas will be immediately covered. The town does not consist of 100 kms radius. It is not correct The station is made in an urban area, of course, but that is for purposes of the infrastructure, but we are going ahead to cover the rural areas also.

SHRIMATI RENUKA CHOWDH-URY: Sir I would like to draw the attention of the Minister to the fact that when I spoke on he floor of this House on the Ministry of Information and Broadcasting, the then Ministry had given an assurance on the floor of this House that Andhra Pradesh and Maharashtra were idealy located for starting a second channel. Now, I want to know whether it is a fact that when the Government shuffles and reshuffles the portfolios of

Ministers, the priorities and para_ meters which they have for allocating new stations also change with them. Because I remember that the Minister holding the portfolio at that time had categorically stated that Maharashtra and Andhra Pradesh were technically sound for starting a second channel. But suddenly now I find that the priorities have changed and Calcutta has come in in their place I nothing against Calcutta getting second channel, I wsh the whole country gets a second channel garding the available stations of doordarshan, repeately the other media have emhasised and people have said that nothing that ever happens on the national level is being informed to the country by Doordarshan. As you all are aware, recently the sati incident took place in Rajasthan. That was the time that we should taken the opportunity and Raja Ram Mohan Roy's message should been flashed and incidents of this kind should have been shown that the people would have risen in revolt against sati and such types of social evils. The whole nation was sluggish in reacting to the incident simply because we are not using the media at the optimum level. And this also goes for the Andhra Pradesh debacle when you were kind enough to come as Governor.

SHRI AJIT PANJA: All these suggestions are well noted.

SHRIMATI RENUKA CHOW-DHURY: What suggestions?

SHRI AJIT PANJA: There was no question.

MR. CHAIRMAN: She raised a pointed question about the sati incident.

SHRIMATI RENUKA CHOWDH-URY: I asked about the second channel for Andhra Pradesh.

SHRI AJIT PANJA: So far as the assurance of my predecessor is concerned, so far as I have been record, no such assurance is pending.

MR. CHAIRMAN: She also asked about sati.

SHRI AJIT PANJA: Regarding the sati incident, we have given the programme. But we cannot start a programme to enthuse the people in a particular action. Sir, the object of television is to see that the people's voice is carried. Whenever the people's voice was raised, we have carried it. Thehe were several programmes denouncing sati in no uncertain terms. Probably the hon. Member missed it.

MR CHAIRMAN: We have already taken half an hour. Let us go to the next question.

Death of Livestock in Gujarat

- •102. SHRI V. NARAYANASAMY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that tens of thousands of cattle died at Abdasa and Lackhpati in Gujarat because of the acute drought situation prevailing in the area; and
- (b) if so, what steps Government have taken to save the livestock there by providing drinking water and fodder?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) The State Government have made arrangements for supply of fodder. Cattle camps have been organised and provision for drinking water has been made. Arrangements for supply of cattle feeds have also been made by the State Government.

SHRI V. NARAYANASAMY: Mr. Chairman, Sir, it is surprising to hear the Hon. Minister say that cattle have not died in Abdasa and Lackhpatt of Kutch district in Gujarat because of the acute drought situation